

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 25122/2024

[Arising out of impugned final judgment and order dated 04-09-2024 in FA No. 31/2012 passed by the High Court of Judicature at Allahabad]

HANSRAJ YADAV

Petitioner(s)

VERSUS

GIRJA DEVI

Respondent(s)

(FOR ADMISSION and IA No.242447/2024-EXEMPTION FROM FILING O.T.)

Date : 20-12-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Dr. Rupesh Singh, Adv.
Mr. Guru Prasad Singh, Adv.
Mr. Satya Veer Singh, AOR

For Respondent(s) Mr. S.R. Singh, Sr. Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Ajay Yadav, Adv.
Mr. Mangal Prasad, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Dhroov Kumar Singh, Adv.
Ms. Radha Rajput, Adv.
Ms. Swapnil Singh, Adv.
Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER

